

Daporijo, Zero, Passighat, Aizwal, Kailashahar, Rupsi, Agartala, Warrangal and Raichur.

A survey to determine the economic viability of airlinking Poonch, Rajouri and Kishtwar with Jammu and Srinagar is also being undertaken.

Resource mobilisation by Kerala for seventh plan

4296. SHRI SURESH KURUP : Will the Minister of PLANNING be pleased to state :

(a) what was the amount agreed by the State of Kerala in Sixth Plan as resource mobilisation and the actual amount mobilised by the State ;

(b) what was the amount agreed upon by the Centre to be given to the State of Kerala during the Sixth Plan ; and

(c) what was the actual amount released by the Central Government ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN) : (a) As against the original estimate of Rs. 1119.84 crores, the Government of Kerala has raised Rs. 713.94 crores during the Sixth Plan period.

(b) An amount of Rs. 430.16 crores was allocated to Kerala as Central assistance for the State's Sixth Plan.

(c) The Central Government has released Rs. 482.98 crores of Central assistance during the Sixth Plan period. Besides, the State Government has been given medium term loan of Rs. 136.19 crores upto 31st March, 1984, to clear its overdraft with the Reserve Bank of India.

Completion of Nedumangad Polar Satellite launch vehicle unit

4297. SHRI T. BASHEER : Will the PRIME MINISTER be pleased to state :

(a) when the construction of Polar Satellite launch Vehicle unit at Nedumangad, Kerala will be completed ;

(b) what is the total cost of the project ;

(c) how much money has been spent on that project so far; and

(d) the amount allotted for the current year ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) As part of the overall Indian Space Programme, certain facilities in support of the development of the Polar Satellite Launch Vehicle as well as some of the future programmes of the Indian Space Research Organisation are being set up at Valiamala, near Nedumangad. No separate unit called the Polar Satellite Launch Vehicle Unit is being set up at Nedumangad. The civil works portion of the facilities is expected to be completed by the end of this financial year.

(b) The total cost of the Valiamala facilities is Rs. 27.50 crores.

(c) Expenditure incurred so far for the Valiamala facilities is Rs. 13.00 crores.

(d) The allotment for the current year is Rs. 8.30 crores.

Loans to private entrepreneurs for construction of hotels

4298. SHRI MOTILAL SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the criteria for grant of loans to private entrepreneurs for construction of hotels and the terms and conditions ;

(b) number and amount of loans sanctioned and the names of the parties in

various States who have been granted loans in order of the magnitude of loans granted during the last three years ;

(c) the concrete achievements made during the last three years and anticipated during next five years ;

(d) the basis on which hotels are star-categorised at present ; and

(e) whether Government propose to change the present criteria of classification of hotels into different star categories and if so, full details thereof and the action taken so far ?

THE MINISTER OF STATE IN THE
MINISTRY OF TOURISM AND CIVIL
AVIATION (SHRI ASHOK GEHLOT) :

(a) A statement I is given below.

(b) A statement II is given below.

(c) With the help of loans given during the previous three years, it will be possible to provide about 4000 additional hotel rooms. Achievements during the next five years will depend on the inflow of applications for loans from hotel entrepreneurs.

(d) The hotels are classified under different star categories by the Central Hotel & Restaurant Approval & Classification Committee and the State level Committees in accordance with the criteria laid down for the purpose.

(e) No such proposal is under consideration at present.

Statement I

CRITERIA FOR GRANT OF LOANS

The loans are sanctioned on the basis of the viability of the project from financial, technical and economic angles, apart from keeping in view the promoters' capability and competence.

TERMS AND CONDITIONS

1. **ELIGIBILITY** : Any limited company or cooperative society incorporated and registered in India which is engaged or proposes to engage itself in hotel industry is eligible for grant of loan by the Industrial Finance Corp. of India.

2. RATE OF INTEREST

(i) The basic lending rate is 14% p.a. New units proposed to be located in notified backward districts/areas are eligible for a concessional rate of interest at 12.5% per annum in respect of loans subject to the following limits :

For projects in Category 'A'
districts : Rs. 5.00 crores

For projects in Category 'B'
districts : Rs. 3.00 crores

For projects in Category 'C'
districts : Rs. 2.00 crores

The hotel projects are eligible for a subsidised rate of interest i. e. 1% interest subsidy (in respect of applicable rate of interest) on the amount of loan (s) sanctioned by IFCI upto a limit of Rs. 75.00 lakhs of the loan, so long as the hotel concerned does not make default in meeting its commitments to IFCI.

(ii) Liquidated damages @ 2% p. a. are charged in case of defaults for the period of default(s).

3. **SECURITY** : The loans are to be secured by :

(i) Joint equitable mortgage of hotels fixed assets coupled with hypothecation of moveable assets.

(ii) personal guarantees of promoters, on a case to case basis.

4. **APPROVALS** : The hotel project under consideration has to obtain requisite approvals from the Government/concerned local authorities, in respect of the following matters :

- (i) Approval of Department of Tourism for setting up the hotel project ;
- (ii) Approvals from concerned Local Authorities/Civil Aviation Authorities in respect of building plans etc.
- (iii) Clearance from the local authorities for sewage disposal, garbage disposal, LPG storage tanks, installation of boilers and fire fighting ;
- (iv) Sanction for electric, power, water and fuel connections ;
- (v) Capital goods clearance/import licence, wherever necessary ;
- (vi) Government/RBI clearance, where applicable, for raising foreign loans, raising contribution from non-residents etc.

The other general conditions stipulated related to broad basing of the Board, appropriate management set up by appointment of key executives, satisfactory arrangements for marketing and selling as also operation of the hotel by way of tie-up, wherever necessary and the training of the staff etc."

Statement II

Statement showing names of parties in various States and the amount of loans granted to them during the last three years viz. 1982-83, 1983-84 and 1984-85

Year	Sr. No.	Name of Party	Amount of loan granted (Rs. in lakhs)	Name of the State
1	2	3	4	5
1982-83	1.	CJ International Hotel Ltd.	225.00	Delhi
	2.	India Tourism Development Corp.	150.00	Delhi
	3.	Hotel Shrelekha Intercontinental (Pvt.) Ltd. Madras	100.00	Tamil Nadu
	4.	Suu Beam Hotels (P) Ltd.	35.00	Chandigarh
	5.	Cosmopolitan Hotels Ltd.	18.00	Delhi
	6.	Siddharth Intercontinental Hotels (India) Ltd.	10.00	Delhi

1	2	3	4	5
1983-84	7.	Hotel Leela Venture (P) Ltd. Bombay	140.00	Maharashtra
	8.	Mac Charles Brothers (P) Ltd. Bangalore	138.00	Karnataka
	9.	Dolphin Hotels Ltd., Vishakhapatnam	62.50	Andhra Pradesh
	10.	Hotel Sahil (P) Ltd., Bombay	60.00	Maharashtra
	11.	Gujarat Hotels (Baroda) Ltd., Baroda	50.00	Gujarat
	12.	Asian Hotels Ltd.	17.50	Delhi
1984-85	13.	Venkataramana Hotels Ltd., Hyderabad	125.00	Andhra Pradesh
	14.	Pleasant Hotels Ltd., Madras	115.00	Tamil Nadu
	15.	CJ International Hotels Ltd.	110.00	Delhi
	16.	Agra Construction Co. Ltd. Dt. Agra.	85.00	Uttar Pradesh
	17.	Hotel Corporation of India Ltd. Dt. Srinagar.	70.00	Jammu & Kashmir
	18.	Northern Enterprises Corporation (Pvt.) Ltd.	65.00	Delhi
	19.	Asian Hotels Ltd.	50.00	Delhi
	20.	Shanti Vihar Hotels (Pvt) Ltd. Dt. Madras	45.00	Tamil Nadu
	21.	Cosmopolitan Hotels Ltd.	37.00	Delhi
	22.	Benares Hotels Ltd. Dt. Varanasi	32.00	Uttar Pradesh
	23.	Broadway Enterprises (P) Ltd. Dt. Srinagar.	30.00	Jammu & Kashmir
	24.	Pandyan Hotels Ltd. Dt. Madurai.	20.00	Tamil Nadu